

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...
OA.No.1679 of 1997

Dated New Delhi, this 25th day of July, 1997.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

R. G. Sharma
R/o 120, Defence Estate-II
Debri Road
AGRA (U.P.)

... Applicant

By Advocate: Shri V. K. Rao

versus

Union of India, through

1. Secretary
Ministry of Defence
South Block
NEW DELHI.
- 1A. Commandant, COD
AGRA (U.P.)
2. The Office Incharge
AOC Records
SECUNDERABAD.
3. The Personnel Officer
Ordnance Depot
SHAKUR BASTI, DELHI.

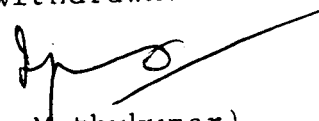
... Respondents.

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The learned counsel for the applicant submits
that he may be allowed to withdraw this
application.

2. The application is dismissed as withdrawn.


(K. Muthukumar)
Member(A)

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